*448. [Transferred to the 16th August, 1967.]

*449. [The questioners (Sarvashri K. Sundarait, Chitta Basu and S. K. D. Paiiwal) were absent. For answer, vide col. 3869 infra.]

*450. [Tha questioners (Sarvashri M. S. Oberoi and Uttam Singh Dugal) were absent. For answer, vide col. 3869 infra.]

RETRIJNCHMENT IN F.C.I.

*451. SHRI K. CHANDRASHEKHA-RAN: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

- 0a) whether it is a fact that the Kerala Regional Office (Southern Region) of the Food Corporation of India proposes to retrench 32 direct recruits in the Kerala Region;
- (b) the number of deputationists from various departments of State and Central Governments working in the Kerala Region of the Food Corporation of India.;
- (c) whether it is a fact that after the date of issue of the retrenchment order two persons on deputation were taken by the Regional Manager on 11th July, 1967, from the State Bureau of Economics and Statistics; and
- (d) whether it is a fact that the direct recruits are being retrenched instead of deputationists being sent back to their parent Departments after terminating the deputation period?

THE MINISTER OF STATE: IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAKPB SHINDE): (a) Yes, Madam.

- (b) Six Grade HI Assistants.
- (c) Yes, Madam.
- (d) No (hrect yecruit has so far been retrenched. 33 Grade III Assis tants weret directly recruited on the specific H iderstanding that their appointmej'i' was purely temporary and like]) to be terminated at any

time. The direct recruitments were made on a temporary basis pending the availability of regular trained staff from the Food Department to man the posts. The deputationists from the State Government are experienced in statistical work and cannot be replaced by temporary hands.

SHRI K. CHANDRASEKHARAN: May I know from the hon. Minister whether he is aware that so far as the Kerala Regional Office of the Fo'od Corporation of India is concerned it has been turned into a paradise for deputationists and that more deputationists are only wanting to go there because of the increase in emoluments that they get and that during the past one and a half years when there have been direct recruitment direct recruits are being, taken, and then after two or three months they are discharged, and in the meanwhile that deputationists arrive, so that the entire work of the-Kerala Regional Office has suffered on account of the fact that temporary personnel for two or three months are-taken in and then discharged? This is the pattern that has developed in the Kerala Regional Office.

SHRI ANNASAHEB SHINDE: Madam, I do not know what the hon. Member means when he says that it is a paradise for deputationists. The Food Corporation is supposed to undertake the functions which were being carried out by the Food Department previously and it acts as an agent of the State Government in the States Naturally the functionaries who were serving in the Food Department were supposed to be transferred to the Food Corporation. There is the union of Government employees. There had been pressure from hon. Members that statutory protection should be given to them, that they should be transferred to the Food Corporation and necessary protection should be given to them. I do not know why there has been some misunderstanding on the part of the hon. Member. As far as this case is concerned, as I have already explained, these per?on, were employedon the specific understanding that their employment would be temporary. The posts which are vacant are technical posts. Even in regard to the general approach to this problem, we have issued instructions recently to the FCl that they should not make any direct recruitment and that, as far as possible, should absorb officers from thev the Pood Department itself. Henceforth I do not think there would be any more direct recruitment, unless they are of a highly technical nature. Without the permission of the Government no direct recruitment will be allowed

SHRIMATI C. AMMANNA RAJA: Is it a fact that, when officers from some other departments are sent as deputationsts to the Food Department, their Emoluments are very much higher? W.iy should it be po? Why should we give them such attractive salaries? Is it not the poor people who have to pay for it? Is it necessary? After all, they are Government servants.

ANNAS AHEB SHINDE: There SHRI was a demand on behalf of the Department employees that their interests should be properly looked after. Some attractive emoluments have been provided for them, so that there may not be difficulties in regard to future employment, etc. Even when it has been provided, there are complaints. The hon. Member knows that there is the Government employees' union and they want that the interests of the Food Department employees, who have been serving for some years, should be protected and that they should be given remunerative salaries. I think the salaries which have been fixed are fixed on the basis of merit as well as on the basis of the functions they are supposed to carry out. A team of officers has properly looked into it.

SHRI K. CHANDRASEKHARAN: Is the hon. Minister aware that a Deputy Collector in Kerala is in the scale of Rs. 400—900 only, whereas some of

these deputatiomsts get double that

THE DEPUTY CHAIRMAN: Members have information on this.

SHRI ANNASAHEB SHINDE: About the grade_s of individual officers, etc., if proper notice is given, I will try to give information.

SUPPLY OF WHEAT, ETC. TO MADRAS

"452. SHRI V. V. RAMASWAMY: Will Minister of FOOD AGRICULTURE be pleased to state the quantity of wheat, rice and sugar allotted to Madras State during the year 1966-67 and the quantity actually supplied, commoditywise?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHEB SHINDE): A statement is placed on the Table of the Sabha.

STATEMENT

Allotment and supplies of Wheat, Rice and Sugar to Madras State during 1966-67 (April, 1966 to March, 1967)

(In thousand tonnes)

Allotments				Supplies (Despatches)	
Wheat		9		259.5	267.3
Rice	+1		5	22.8*	16.9
Sugar	×	*	30	188-6	191.0

"This was in exchange for an equal quantity to be supplied by Madras Government for Kerala.

SHRI V. V. RAMASWAMY: May I know whether the Government of Madras have requested for an additional allotment of wheat during the quarter ended July and, if so, what action has been taken thereon?